

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-48/2017/3489/A

From :- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Biswajit Chakraborty,
District & Sessions Judge,
Nagaon.

Dated Guwahati, the th 8 April, 2024.

Sub:- **Casual leave.**

Ref:- Your letter No.DJN/2338 dated 04.04.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 12.04.2024, along with station leave permission, with the official vehicle, at own cost, from the evening of 10.04.2024 till the morning of 18.04.2024.** The Addl. District & Sessions Judge-cum-Special Judge, POCSO, Nagaon, and in her absence, the next senior most Judicial Officer available at the station will remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-48/2017/3490/A, dated , 08-04-2024
Copy to:.

✓ 1. The Project Manager, Gauhati High Court.

13/04/24
JT. REGISTRAR (VIGILANCE)